Information note to the Press (Press Release No.21/2019) For Immediate release

Telecom Regulatory Authority of India

Extension of time to receive comments on Consultation Paper on "Review of Per Port Transaction Charge and Other Related Charges for Mobile Number Portability"

New Delhi, 18th **March 2019 -** The Telecom Regulatory Authority of India (TRAI) had invited comments of stakeholders on Consultation Paper on "Review of Per Port Transaction Charge and Other Related Charges for Mobile Number Portability". The last date for receiving written comments from the stakeholders was fixed as 15th March, 2019 and counter comments by 22nd March, 2019.

- 2. The stakeholders have sought extension of time for sending their comments on the Consultation Paper on "Review of Per Port Transaction Charge and Other Related Charges for Mobile Number Portability". In view of this, it has been decided to extend the last date for submission of written comments upto 12th April, 2019 and counter comments by 19th April 2019. No further requests for extension would be considered.
- 3. The comments may be sent, preferably in electronic form, on the e-mail address fa@trai.gov.in. For any clarifications or information, Sh. Amit Sharma, Advisor (F&EA), TRAI may be contacted at Telephone Number +91-11-23234367, FAX Number +91-11-23235249.

Secretary, TRAI